

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

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C.P No. 1233/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Jinedra Diamonds Pvt.Ltd.  
V/s.  
Swarnsparsh Gems & Jewellery Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CA. Susil Kumar Gupta	AR for Respondent	<u>S. K. Gupta</u>
2.	CA. Sanjay K. Rua	AR for Respondent	<u>S.K.R. - 20</u>
3.	Seema J. verma	Advocate (Adv.)	<u>Deey</u>

ORDER

CP No.1233/ I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter for withdrawal of the Petition  
on 7.8.2017

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASHKUMAR  
Member (Judicial)